COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 162 of 2018

Dated: 11th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. JSW Energy Ltd. Appellant(s)

Vs.

Maharashtra State Electricity Distribution Co. Ltd. Respondent(s)

& Anr.

Counsel for the Appellant(s): Mr. Aman Anand

Mr. Aman Dixit

ORDER

Issue notice to the Respondents returnable on 21.08.2018. Dasti in addition is permitted.

List the matter on <u>21.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk